

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/29231/2026 ARBP/37/2026	M/S BIRAJA CONSTRUCTION, JAIPUR VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// () //
2	D-BLAPL/18672/2026 BLAPL/6534/2026	SARAT DAS VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	AGARAPADA /30 /2018 A.D.J.,BHADRAK(Bhadrak) ST/0000176/2018
3	D-BLAPL/18797/2026 BLAPL/6535/2026	CHHAILA PANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /263 /2026 A.D.J.,KODALA(Ganjam) Spl/0000004/2026
4	D-BLAPL/18659/2026 BLAPL/6536/2026	DEBAJANI MISTRI VS STATE OF ODISHA	DHRUBA CHARAN ROUT VS	MARINE PS AT JAMBO /230 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002190/2025
5	D-BLAPL/18439/2026 BLAPL/6537/2026	JOGENDRA KISAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	ORIENT /150 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000031/2026
6	D-BLAPL/7456/2026 BLAPL/6538/2026	IRSAD @ MUNNA ALI VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TALCHER TOWN /902 /2022 A.D.J.,TALCHER(Anugul) CT/0000044/2023
7	D-BLAPL/18737/2026 BLAPL/6539/2026	DIPANKAR MALI @ DASARATHA VS STATE OF ODISHA	SHYAM MANOHAR VS	KALIMELA /43 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000032/2024
8	D-BLAPL/15213/2026 BLAPL/6540/2026	MANOJ KUMBHAR VS STATE OF ODISHA	BIKASH KUMAR KUND VS	ULLUNDA /198 /2025 SPECIAL JUDGE (POCSO), SONEPUR(Sonepur) Spl/0000033/2025
9	D-BLAPL/15995/2026 BLAPL/6541/2026	SAMBHU NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1262 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000073/2025
10	D-BLAPL/16220/2026 BLAPL/6542/2026	RAKESH ROUT VS STATE OF ODISHA	NARASINGH NARAYAN NAYAK VS	GOSANINUAGAM /98 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000712/2026
11	D-BLAPL/18866/2026 BLAPL/6543/2026	DINESH SAHU VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	JONK /182 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000478/2026

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12	D-BLAPL/17292/2026 BLAPL/6544/2026	RAJA@DIBYAJYOTI BEHERA VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	TALABANIA /50 /2026 S.D.J.M.,PURI(Puri) GR/0000235/2026
13	D-BLAPL/17611/2026 BLAPL/6545/2026	PRASANTA DIGAL VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000012/2026
14	D-BLAPL/19301/2026 BLAPL/6546/2026	BAMACHARAN KATARI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000558/2026
15	D-BLAPL/18476/2026 BLAPL/6547/2026	BAISHAKHI SAHA VS STATE OF ODISHA(OPID)	AMITAV TRIPATHY VS	EOW,BHUBANESWAR /8 /2026 PRESIDING OFFICER, DESIGNATED CO CT/0000008/2026
16	D-BLAPL/18702/2026 BLAPL/6548/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BALANGA /235 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000997/2025
17	D-BLAPL/17648/2026 BLAPL/6549/2026	RAKESH PADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BOLANGIR SADAR /291 /2025 2ND A.D.J., BALANGIR(Balangir) Spl/0000018/2025
18	D-BLAPL/18861/2026 BLAPL/6550/2026	GOURI SHANKAR THANAPATI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /182 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000478/2026
19	D-BLAPL/17887/2026 BLAPL/6551/2026	BABULA DALEI VS STATE OF ODISHA	DEBASIS SAHOO VS	GHATAGAON /184 /2022 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000119/2022
20	D-BLAPL/18036/2026 BLAPL/6552/2026	RABI BARAJA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /289 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000103/2025
21	D-BLAPL/18057/2026 BLAPL/6553/2026	BIKU @ VIKU KUMAR NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /106 /2026 J.M.F.C.,MOHANA(Gajapati) GR/0000186/2026
22	D-BLAPL/18884/2026 BLAPL/6554/2026	RAKESH JENAMANI VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /152 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000035/2026
23	D-BLAPL/18066/2026	BHIMA @ BHIMASEN MAJHI	HIMANSHU BHUSAN DASH	TIKIRI /109 /2022

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	BLAPL/6555/2026	VS STATE OF ODISHA	VS	DIST.& SESSIONS JUDGE,RAYAGADA(
24	D-BLAPL/18170/2026 BLAPL/6556/2026	DILLIP @ DILIP HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	CT/0000008/2023 KASHIPUR /59 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada)
25	D-BLAPL/18425/2026 BLAPL/6557/2026	BISHNU @ BRISHNU RAY VS STATE OF ODISHA	ANIRUDHA DAS VS	TR/0000007/2026 UMERKOTE /82 /2021 A.D.J.,UMERKOTE(Nabarangapur)
26	D-BLAPL/18921/2026 BLAPL/6558/2026	RAME MADHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	TR/0000005/2021 M.V.79 /47 /2025 A.D.J.,MALKANGIRI(Malkangiri)
27	D-BLAPL/18445/2026 BLAPL/6559/2026	SASHIKANTA MALLIK VS STATE OF ODISHA	PRATIK NAYAK VS	CT/0000069/2025 G.R.P.S.BALASORE /34 /2026 S.D.J.M.,BALASORE(Baleshwar)
28	D-BLAPL/18484/2026 BLAPL/6560/2026	SILU NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	CT/0000215/2026 ANGUL SADAR PS /87 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul)
29	D-BLAPL/18893/2026 BLAPL/6561/2026	ASHOK JENA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	Spl/0000014/2026 / /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
30	D-BLAPL/18627/2026 BLAPL/6562/2026	LILI SUNEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	2(A)CC/0000405/2026 DEOGARH /345 /2024 DISTRICT AND SESSIONS JUDGE,DEOGARH
31	D-BLAPL/18629/2026 BLAPL/6563/2026	SACHIN @ MONU @ SACHIN RAY GOUTAM VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	ST/0000074/2024 KUTRA /99 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH
32	D-BLAPL/18975/2026 BLAPL/6564/2026	PRATAP DAS VS STATE OF ODISHA	SATYABRATA DASH VS	Spl/0000086/2024 ATHAMALLIK /283 /2025 SPECIAL JUDGE ATHMALLIK(Anugul)
33	D-BLAPL/18632/2026 BLAPL/6565/2026	VIRENDRA PAL VS STATE OF ODISHA	BIKASH KUMAR DASH VS	Spl/0000024/2025 SUNDARGARH TOWN /117 /2026 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
34	D-BLAPL/18636/2026 BLAPL/6566/2026	MANASH KARJI VS	DURGA PRASAD PATTANAIAK VS	Spl/0000027/2026 THAKURMUNDA /45 /2024 A.D.J.,KARANJIA(Mayurbhanj)

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35	D-BLAPL/18639/2026 BLAPL/6567/2026	STATE OF ODISHA SATYABRATA SAHU VS	ABHILASH MISHRA VS	ST/0000064/2024 SONEPUR /62 /2026 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000058/2026
36	D-BLAPL/18644/2026 BLAPL/6568/2026	STATE OF ODISHA PRATEEK @ HARIPADA SARKAR VS	SURYAKANTA DWIBEDI VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001320/2025
37	D-BLAPL/17833/2026 BLAPL/6569/2026	STATE OF ODISHA KUMUDU RAJAHANSA @ JHALAK @ JHALA VS	BIKASH KUMAR DASH VS	RAIRAKHOL /73 /2026 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000229/2026
38	D-BLAPL/18932/2026 BLAPL/6570/2026	STATE OF ODISHA RUPENDRA KUMAR SAHU VS	PRASANTA KUMAR ROUTRAY VS	JONK /182 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000478/2026
39	D-BLAPL/18940/2026 BLAPL/6571/2026	STATE OF ODISHA BIKRAM PARIDA VS	JANMEJAYA KATIKIA VS	KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000203/2024
40	D-BLAPL/19016/2026 BLAPL/6572/2026	STATE OF ODISHA SANTOSH KUMAR ACHARYA VS	JITENDRA SAMANTARAY VS	DHANUPALI /41 /2025 PRESIDING OFFICER,OPID COURT,SAMBALPUR CT/0000002/2025
41	D-BLAPL/18941/2026 BLAPL/6573/2026	STATE OF ODISHA BHULAKU @ BHULKU DANAYAK VS	SWAYAMPRAVA DASH VS	BAUNISUNI /17 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000044/2026
42	D-BLAPL/19023/2026 BLAPL/6574/2026	STATE OF ODISHA KANHU NAYAK VS	JYOTIRMAYA SAHOO VS	KOTINANDA /107 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000474/2026
43	D-BLAPL/19218/2026 BLAPL/6575/2026	STATE OF ODISHA ABHISHEK KUMAR DAS VS	SUSANTA KUMAR LENKA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000176/2026
44	D-BLAPL/18650/2026 BLAPL/6576/2026	STATE OF ODISHA SAMIR KUMAR PRADHAN VS	DEBASNAN DAS VS	SHERAGADA /464 /2023 A.D.J.,ASKA(Ganjam) ST/0000116/2024
45	D-BLAPL/18829/2026 BLAPL/6577/2026	STATE OF ODISHA HIMANSHU SRIVASTAV VS	SK. ZAFARULLA VS	BELPAHAR /32 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000189/2026

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46	D-BLAPL/19220/2026 BLAPL/6578/2026	MD. ALTAF ANSARI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RENGALI /122 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000029/2026
47	D-BLAPL/18919/2026 BLAPL/6579/2026	ANADI @ DIPU MALLICK @ DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PIPLI /384 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000863/2024
48	D-BLAPL/17471/2026 BLAPL/6580/2026	RANJIT KUMAR ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDA TR/0000022/2026
49	D-BLAPL/18190/2026 BLAPL/6581/2026	LITUN PATTANAIK @ PATTANAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	ANGUL TOWN /1182 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0002729/2025
50	D-BLAPL/17765/2026 BLAPL/6582/2026	AJIT SARKAR VS STATE OF ODISHA	SANJEEV UDGATA VS	ORKEL /91 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000053/2020
51	D-BLAPL/18892/2026 BLAPL/6583/2026	SK. TAIRUDDIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JALESWAR /244 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000120/2024
52	D-BLAPL/14465/2026 BLAPL/6584/2026	DUSHMANTA MEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BHEDEN /80 /2025 A.D.J.,BARGARH(Bargarh) CT/0000158/2025
53	D-BLAPL/18968/2026 BLAPL/6585/2026	GUNJAN DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000011/2025
54	D-BLAPL/14676/2026 BLAPL/6586/2026	SURA @ SURENDRA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /123 /2026 SPECIAL JUDGE,KENDRAPARA(Kendrapara) Spl/0000036/2026
55	D-BLAPL/17971/2026 BLAPL/6587/2026	RAJESH CHANDA VS STATE OF ODISHA	SANKAR PRASAD JENA VS	KHALLIKOTE /159 /2026 A.D.J.,KHALLIKOTE(Ganjam) ST/0000084/2026
56	D-BLAPL/15100/2026 BLAPL/6588/2026	TARINI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /28 /2026 SPECIAL JUDGE,GAJAPATI(Gajapati) GR/0000005/2026
57	D-BLAPL/18957/2026	JUGAL KISHORE CHANDRAKAR	PRASANTA KUMAR ROUTRAY	JONK /182 /2026

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	BLAPL/6589/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000478/2026
58	D-BLAPL/16072/2026 BLAPL/6590/2026	BANUPRAKASH T VS STATE OF ODISHA	PRATYUSHA NAIDU VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CHANDABALI(Bhadrak) GR/0000976/2025
59	D-BLAPL/18110/2026 BLAPL/6591/2026	DEEPAK MANDAL VS STATE OF ODISHA	PRAYASH KUMAR PANDA VS	RENGALI (SAMBALPUR) /211 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000351/2025
60	D-BLAPL/19104/2026 BLAPL/6592/2026	LINGA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000016/2025
61	D-BLAPL/17573/2026 BLAPL/6593/2026	SIBA GOUDA @ SIBARANJAN GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /296 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001170/2024
62	D-BLAPL/18196/2026 BLAPL/6594/2026	ASHWIN DEBIDAS KIRANAPURE @ ASHWINI KIRANAPURE VS STATE OF ODISHA	RAMAKANTA SARANGI VS	SONEPUR /114 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000031/2026
63	D-BLAPL/18377/2026 BLAPL/6595/2026	RAJA PATTNAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	TOMANDO /215 /2023 2ND ADDL.CIVIL JUDGE(SD),BHUBANE TR/0000425/2023
64	D-BLAPL/17506/2026 BLAPL/6596/2026	SUMANT SETHI @ SUMAN SETHI @ SUVAM VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	GURUDIJHATIA /83 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000065/2026
65	D-BLAPL/13872/2026 BLAPL/6597/2026	ROUTU ORAM VS STATE OF ODISHA	ANITA DASH VS	LAHUNIPADA /59 /2022 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000074/2022
66	D-BLAPL/18867/2026 BLAPL/6598/2026	DULA @ DULARAM HEMBRAM VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BISOI /83 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000029/2025
67	D-BLAPL/18924/2026 BLAPL/6599/2026	ALOK KUMAR DAS @ ALOK KU. DAS VS STATE OF ODISHA	DEBI PRASAD DASH VS	DARGHA BAZAR /282 /2025 1ST A.D.J., CUTTACK(Cuttack) ST/0000074/2026
68	D-BLAPL/16115/2026 BLAPL/6600/2026	JHARANA SAHOO VS	DEEPALI MOHAPATRA VS	KANTABANJI /509 /2024 J.M.F.C.,KANTABANJI(Balangir)

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69	D-BLAPL/18069/2026 BLAPL/6601/2026	STATE OF ODISHA SANTOSH KUMAR PANDA VS STATE OF ODISHA(VIG.)	JITENDRA SAMANTARAY VS	GR/0000910/2024 CUTTACK VIGILANCE /3 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000004/2026
70	D-BLAPL/19108/2026 BLAPL/6602/2026	SK. KURBAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LALBAG /137 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000337/2026
71	D-BLAPL/18460/2026 BLAPL/6603/2026	SK. AMIN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CDA-II /111 /2025 3RD A.D.J., CUTTACK(Cuttack) ST/0000340/2025
72	D-BLAPL/18876/2026 BLAPL/6604/2026	SOORAJ MEENA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /190 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000024/2026
73	D-BLAPL/19143/2026 BLAPL/6605/2026	BAIKUNTHANATH BEHERA VS STATE OF ODISHA(VIG.)	PRATIK NAYAK VS	CUTTACK VIGILANCE /4 /2026 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000011/2026
74	D-CMP/24459/2026 CMP/1038/2026	MAHESH THAKUR VS KIRTAN TANTI @ TANTY	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga) IA/0000039/2024
75	D-CMP/27116/2026 CMP/1039/2026	TARA JENA VS BHRAMARBAR MALLIK	PRAFULLA CHANDRA DAS VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu) CS/0000186/2010
76	D-CMP/17908/2026 CMP/1040/2026	NAKA NAIK @ DOMB VS JAY NARAYAN NAIK	MANOJ KUMAR PANDA VS	// A.D.J.,DHARAMGARH(Kalahandi) Fao/0000001/2026
77	D-CMP/28654/2026 CMP/1041/2026	SAKUNTALA BHAISAL VS ANANDI CHARAN MUDULI	SANJEEV UDGATA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu) CS/0000003/2017
78	D-CMP/24621/2026 CMP/1042/2026	DINU BHAKTA @ BHUKTA VS RAJESH MUNI	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga) IA/0000062/2026
79	D-CMP/24136/2026 CMP/1043/2026	RAMESH CHANDRA PUHAN VS BASANTA PUHAN	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CMA/0000063/2026

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80	D-CMP/26724/2026 CMP/1044/2026	MANGULU CHARAN SAHOO VS DROUPADI SAHOO	BHAWANI SANKAR PANIGRAHI VS	// DISTRICT & SESSIONS JUDGE,KEONJH Crp/0000001/2024
81	D-CMP/26949/2026 CMP/1045/2026	ABDUL KARAR KHAN VS MANSAF ALI KHAN	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jag EC/0000001/2026
82	D-CMP/27117/2026 CMP/1046/2026	FAKIR CHARAN DAS VS BIDULATA SAHOO	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000097/2022
83	D-CMP/24037/2026 CMP/1047/2026	KRISHNA CHANDRA NAYAK VS TAPAN KUMAR NAYAK	SAMBHU CHARAN NATH SHARMA VS	// A.D.J.,BHADRAK(Bhadrak) Fao/0000044/2020
84	D-CMP/27180/2026 CMP/1048/2026	KABIRAJ SWAIN VS AKSHAYA KUMAR SINGH	SUDEEP KUMAR SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001101/2016
85	D-CMP/27338/2026 CMP/1049/2026	SANJUKTA NAYAK @ MUDULI VS RAJENDRA MUDULI	NARAYAN PRASAD PARIJA VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CS/0007148/2014
86	D-CMP/28122/2026 CMP/1050/2026	RAMAMANI BEHERA(DEAD) VS JAGANNATH BEHERA(DEAD)	PRAFULLA CHANDRA ACHARYA VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) CMA/0000005/2025
87	D-CMP/27591/2026 CMP/1051/2026	GUMPHINA VISWANATH @ GUMPHINA BISWANATH VS SANJUSHREE RAY	SIVA SANKAR CHAINI VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cut CS/0000521/2012
88	D-CMP/28486/2026 CMP/1052/2026	GAYATRI BAL VS JAYAKRUSHNA PRADHAN	BHAGABAN MOHANTY VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000099/2020
89	D-CMP/24305/2026 CMP/1053/2026	BISWANATH PARIDA VS RAMESH CHANDRA SAHOO	LAKSHMAN MISHRA VS	// CIVIL JUDGE (JD),CHANDIKHOLE(Jajap CS/0000112/2018
90	D-CMP/28372/2026 CMP/1054/2026	RAMA KRUSHNA OJHA VS SABITRI OJHA	DHANANJAYA MUND VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr IA/0000281/2025
91	D-CMP/24330/2026	DEBENDRA CHHOTRA	LAXMAN BHOI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1055/2026	VS THE I ST. ADDI. DISTRICT JUDGE, KHURDA	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kh)
92	D-CMP/27870/2026 CMP/1056/2026	PUSHPANJALI BEHERA@SITHA VS MANJUBALA BEHERA	OM SWARUP VS	RFA/0000054/2016 // CIVIL JUDGE (SD),NAYAGARH(Nayagarh)
93	D-CMP/28198/2026 CMP/1057/2026	SURENDRA KUMAR MOHANTY VS MAHENDRA KUMAR MOHANTY	JAGANNATH BHUYAN VS	CMA/0000016/2024 // CIVIL JUDGE (JD),JAJPUR(Jajapur)
94	D-CMP/28391/2026 CMP/1058/2026	SANJEEB PANDA @ SANJEEB KR. PANDA VS PANKAJINI DASH	HRUDANANDA MOHAPATRA VS	EXECUTION CASE/0000007/2024 // 2ND A.D.J.,CUTTACK(Cuttack)
95	D-CMP/26426/2026 CMP/1059/2026	BHRAMAR DALAI VS KRUSHNA CHANDRA ROUT	BISWARANJAN DALAI VS	CVREV/0000010/2023 // ADDL.SSESSIONS JUDGE,NIMPARA(Puri)
96	D-CMP/28356/2026 CMP/1060/2026	ANANNYA ANUSUYA NAIK VS BHARAT NATWARLAL VARU	RANJAN KUMAR ROUT VS	Fao/0000002/2025 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
97	D-CMP/27392/2026 CMP/1061/2026	RATNAKAR NAYAK VS KALANDI BEHERA	MANOJ KUMAR PANDA VS	IA/0000007/2024 // 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK
98	D-CMP/28314/2026 CMP/1062/2026	DURGA CHARAN BAL VS GAGAN SAHOO	MANAS RANJAN BAUG VS	CS/0000953/2017 // CIVIL JUDGE (SD),BHUBANESWAR(Kh)
99	D-CMP/28638/2026 CMP/1063/2026	CHADRA @ CHANDRA PURTI VS CHANDRA KUMAR JANKA	ARIJEET MISHRA VS	CS/0000647/2003 // CIVIL JUDGE (SD),KARANJIA(Mayurbhanj)
100	D-CMP/24467/2026 CMP/1064/2026	MAHESH THAKUR VS JAYADEV GANDHA	TUSAR KUMAR MISHRA VS	EXECUTION CASE/0000001/2025 // 1ST. A.D.J.,ROURKELA(Sundargarh)
101	D-CONTC/18626/2026 CONTC/3536/2026	PURUSOTTAM NAYAK VS ANU GARG, SECY., REVENUE AND DISASTER MANAGEMENT DEPT.,BHUBANESWAR	ADV. VS	Fao/0000014/2024 // ()
102	D-CONTC/20673/2026 CONTC/3537/2026	HRUDANANDA MALLICK VS	PRABIN DAS VS	// // ()

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103	D-CONTC/20675/2026 CONTC/3538/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK MAHENDRA KUMAR SWAIN VS	PRABIN DAS VS	// // 0
104	D-CONTC/22309/2026 CONTC/3539/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK PRADEEP KUMAR BEHERA VS	BANSHIDHAR SATAPATHY VS	// // 0
105	D-CONTC/22490/2026 CONTC/3540/2026	USHA PADHEE, I.A.S SUBASINI SAHOO VS	ADV. VS	// // 0
106	D-CONTC/23311/2026 CONTC/3541/2026	DR.N.TIRUMALA NAYAK, I.A.S LALITA PATRA VS	ADV. VS	// // 0
107	D-CONTC/24571/2026 CONTC/3542/2026	BEDBHUSAN, COLLECTOR AND DIST.MAGISTRATE, KANDHAMAL KISHORE RANJAN GIRI VS	ADV. VS	// // 0
108	D-CONTC/27398/2026 CONTC/3543/2026	SHUBHA SARMA, PRINCIPAL SEC. TO GOVT. OF ODISHA, DEPT. OF WATER RESOURCES DAITARI BEHERA VS	ADV. VS	// // 0
109	D-CONTC/28686/2026 CONTC/3544/2026	JAYANTA KUMAR JAYSINGH, O.A.S(S.B) M.C. OF HERAMBANARAYAN HIGH SCHOOL, MAYURBHANJ VS	SANGRAM JENA VS	// // 0
110	D-CONTC/23044/2026 CONTC/3545/2026	THIRUMALA NAIK, I.A.S RAGHUNATH CHOUDHURY VS	ADV. VS	// // 0
111	D-CONTC/23072/2026 CONTC/3546/2026	SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA,WATER RESOURCES DEPT., KHURDA GOPINATH MOHANTY VS	ADV. VS	// // 0
112	D-CONTC/25435/2026 CONTC/3547/2026	SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA,WATER RESOURCES DEPT., KHURDA RAMESH CHANDRA NAYAK VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0
113	D-CONTC/25439/2026 CONTC/3548/2026	DR.N.THIRUMALA NAIK,COMM. CUM SECRETARY TO GOVT. OF ODISHA BRAJA KISHORE DAS VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0
		DR.N.THIRUMALA NAIK,COMM. CUM SECRETARY TO GOVT. OF ODISHA		//

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114	D-CONTC/26269/2026 CONTC/3549/2026	PRALAYA KUMAR ACHARYA VS USHA PADHEE, IAS	ADV. VS	// 0 //
115	D-CONTC/26273/2026 CONTC/3550/2026	SATYABHAMA CHHATOI VS USHA PADHEE, IAS	ADV. VS	// 0 //
116	D-CONTC/27395/2026 CONTC/3551/2026	RAMAKANTA MOHANTY VS Y.B.KHURANIA, DIRECTOR GENERAL OF POLICE,ODISHA	ADV. VS	// 0 //
117	D-CONTC/28517/2026 CONTC/3552/2026	SITARAM PATRA VS SHIV MALVIYA, I.A.S	ADV. VS	// 0 //
118	D-CONTC/22485/2026 CONTC/3553/2026	SUDHIR CHARAN BEHERA VS USHA PADHI, IAS	ADV. VS	// 0 //
119	D-CONTC/22493/2026 CONTC/3554/2026	KISHORE CHANDRA DEO VS DATTRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// 0 //
120	D-CONTC/24600/2026 CONTC/3555/2026	NIHAR RANJAN SARANGI VS DR.N.THIRUMALLA NAYAK, DEPT. OF SCHOOL AND MASS EDUCATION, KHURDA	ADV. VS	// 0 //
121	D-CONTC/27226/2026 CONTC/3556/2026	SWAPNESWAR GOCHHI VS BHAKAR JYOTI SHARMA, PRINCIPAL SEC. TO GOVT., BHUBANESWAR	ADV. VS	// 0 //
122	D-CONTC/28369/2026 CONTC/3557/2026	MURALIDHAR MOHANTY VS BIRENDRA KERAKERA, IAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
123	D-CONTC/28502/2026 CONTC/3558/2026	BIPIN BIHARI DAS VS N.B.S.RAJPUT, I.A.S	ADV. VS	// 0 //
124	D-CONTC/14863/2026 CONTC/3559/2026	SESHADEV @ SESHADEBA DUNGURI VS SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
125	D-CONTC/15025/2026	CHANCHALA NAIK	ADV	//

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	CONTC/3560/2026	VS	VS	0
		SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
126	D-CONTC/15026/2026	AMAR HARIJAN	ADV	//
	CONTC/3561/2026	VS	VS	0
		SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
127	D-CONTC/15039/2026	TRILOCHAN RANA	ADV	//
	CONTC/3562/2026	VS	VS	0
		SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
128	D-CONTC/15040/2026	JAYA KUMAR GOUD	ADV	//
	CONTC/3563/2026	VS	VS	0
		SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
129	D-CONTC/21186/2026	ANKIT KUMAR BAGARTY	ADV.	//
	CONTC/3564/2026	VS	VS	0
		PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA		//
130	D-CONTC/28241/2026	TAPAN GARNAIK @ TAPAN KUMAR GARNAIK	ADV.	//
	CONTC/3565/2026	VS	VS	0
		ANU GARG, I.A.S		//
131	D-CONTC/22303/2026	TAPAS RANJAN MOHAPATRA	BANSHIDHAR SATAPATHY	//
	CONTC/3566/2026	VS	VS	0
		USHA PADHEE, I.A.S		//
132	D-CONTC/23779/2026	PRADEEP KUMAR SAHOO	ADV.	//
	CONTC/3567/2026	VS	VS	0
		USHA PADHEE, I.A.S		//
133	D-CONTC/26401/2026	SANGRAM KUMAR SAHU	ADV.	//
	CONTC/3568/2026	VS	VS	0
		USHA PADHEE, IAS		//
134	D-CONTC/27537/2026	GITANJALI MEHER	PRADEEP KUMAR MAHAPATRA	//
	CONTC/3569/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR, KHURDA		//
135	D-CONTC/28033/2026	TAPASWINI NATH	PRASANTA KUMAR JENA	//
	CONTC/3570/2026	VS	VS	0
		USHA PADHI, IAS		//
136	D-CONTC/29035/2026	RAGHUNATH MEHER	RAJEET ROY	//
	CONTC/3571/2026	VS	VS	0

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137	D-CRLA/16257/2026 CRLA/535/2026	RUSHI MAJHI, EXECUTIVE OFFICER, SONEPUR MUNICIPALITY SANTU@SANTOSH NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOCITY PS /221 /2022 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000343/2022
138	D-CRLA/17885/2026 CRLA/536/2026	PRABIN KUMAR PRADHAN@PRABIN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /38 /2026 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000031/2026
139	D-CRLA/18607/2026 CRLA/537/2026	PARITOSH BANKA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /201 /2018 A.D.J.,PADAMPUR(Bargarh) CT/0000015/2019
140	D-CRLA/18956/2026 CRLA/538/2026	MADHUSUDAN BAREI VS STATE OF ODISHA (OPID)	DEVASHIS PANDA VS	SAMBALPUR SADAR /365 /2025 PRESIDING OFFICER,OPID COURT,SAM CT/0000004/2025
141	D-CRLA/15018/2026 CRLA/539/2026	LALMAN TANDI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KANTABANJI /36 /2017 A.D.J.,KANTABANJI(Balangir) SC/0000032/2017
142	D-CRLMA/17003/2026 CRLMA/70/2026	INFORMANT/ VICTIM VS STATE OF ODISHA	SATYABRATA DASH VS	BADAMBADI /193 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000422/2026
143	D-CRLMC/17577/2026 CRLMC/2085/2026	SUMANTA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	ANANDAPUR /210 /2022 A.D.J.,ANANDAPUR(Kendujhar) ST/0000070/2025
144	D-CRLMC/18939/2026 CRLMC/2086/2026	SADA @ SADANANDA PRADHAN VS STATE OF ODISHA	SWAGATIKA PANDA VS	K.NUAGAON /436 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000368/2025
145	D-CRLMC/18491/2026 CRLMC/2087/2026	AMLESH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /268 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000214/2025
146	D-CRLMC/18989/2026 CRLMC/2088/2026	ABHIJIT NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// J.M.F.C.,NIMAPARA(Puri) ICC/0000070/2022
147	D-CRLMC/18992/2026 CRLMC/2089/2026	SANJEEB @ SANJIB KUMAR PUTEL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	//0 JMFC, MURIBAHAL(Balangir) 2(B)CC/0000002/2026

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148	D-CRLMC/14243/2026 CRLMC/2090/2026	PRADEEP MAJHI VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /41 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000052/2025
149	D-CRLMC/14920/2026 CRLMC/2091/2026	SANTOSH KUMAR KHATUA VS STATE OF ODISHA(VIG.)	AMITABH MISHRA VS	SAMBALPUR VIGILANCE /77 /2018 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) GR/0000026/2018
150	D-CRLMC/13378/2026 CRLMC/2092/2026	JANMAJAY SAHU @ JANMEJAY SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	JHIRPANI P.S. /60 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000022/2026
151	D-CRLMC/18128/2026 CRLMC/2093/2026	BISWAJIT GIRI @ GANESH VS STATE OF ODISHA	BHARAT JALLI VS	TURUMUNGA /139 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR GR/0001775/2022
152	D-CRLMC/15327/2026 CRLMC/2094/2026	PRADIP KUMAR BEURIA VS STATE OF ODISHA	LALITENDU MISHRA VS	PIPLI /123 /2025 1ST A.D.J., PURI(Puri) CRREV/0000005/2025
153	D-CRLMC/19034/2026 CRLMC/2095/2026	DURGA PRASAD SINGH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	COLLIERY /283 /2007 J.M.F.C,TALCHER(Anugul) GR/0000953/2007
154	D-CRLMC/18634/2026 CRLMC/2096/2026	HRUDANANDA JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ATHGARH /25 /2021 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000056/2021
155	D-CRLMC/17976/2026 CRLMC/2097/2026	MANTU @ BHAKUDA @ JOGESWAR SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /162 /2019 J.M.F.C., BARKOTE(Debagarh) CT/0000336/2019
156	D-CRLMC/18596/2026 CRLMC/2098/2026	RAJESH MAHARANA@P.RAJESH MAHARANA VS STATE OF ODISHA	SULOCHANA PATRO VS	CHATRAPUR /126 /2014 A.D.J.,CHATRAPUR(Ganjam) ST/0000199/2015
157	D-CRLMC/19492/2026 CRLMC/2099/2026	KUNJABIHARI BAGHAR @ KHEDU VS STATE OF ODISHA	ABHISHEK SAHOO VS	TUSRA /53 /2018 A.D.J.,BOLANGIR(Balangir) Spl/0000021/218
158	D-CRLMC/18969/2026 CRLMC/2100/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	MARSHAGHAI /241 /2012 A.D.J.,KENDRAPARA(Kendrapara) Spl/0001313/2012
159	D-CRLMC/19228/2026	SUJATA MURMU	SARADA PRASAD DASH	CHANDUA /65 /2024

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	CRLMC/2101/2026	VS NARENDRA NAIK	VS	J.M.F.C.,RAIRANGPUR(Mayurbhanj) CMC/0000212/2024
160	D-CRLMC/19020/2026 CRLMC/2102/2026	BIBHUTI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALICHANDRAPUR /244 /2021 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000116/2021
161	D-CRLMC/19265/2026 CRLMC/2103/2026	BATAKRUSHNA BHUYAN @ KUNA VS STATE OF ODISHA	SRINIBAS PARIJA VS	PARLAKHEMUNDI /157 /2022 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI GR/0000376/2022
162	D-CRLMC/19024/2026 CRLMC/2104/2026	BIBHUTI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALICHANDRAPUR /254 /2019 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000193/2019
163	D-CRLMP/19432/2026 CRLMP/813/2026	SUSHANTA KUMAR NAYAK VS RUPALI MOHAPATRA @ NAYAK	SUVASHISH PATTANAIK VS	/ /0 JUDGE FAMILY COURT,BHUBANESWAR Crp/0000151/2024
164	D-CRLREV/18762/2026 CRLREV/442/2026	SAROJINI MALLA VS SUBASH CHANDRA SAHOO	KARUNAKAR GAYA VS	KONARK /122 /2014 ADDL.SESIONS JUDGE,NIMPARA(Puri) CRA/0000007/2024
165	D-CRLREV/14640/2026 CRLREV/443/2026	SIBA PRASAD PATRA VS RANJAN NAHAK	SANTOSH KUMAR MAHANTY VS	/ /0 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000023/2025
166	D-FAO/27981/2026 FAO/761/2026	DEBABRATA MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	/ / STATE EDUCATION TRIBUNAL,,BHUBANESWAR Gia/0001031/2016
167	D-FAO/28265/2026 FAO/762/2026	RANJITA KUMARI DEVI VS UNION OF INDIA	KARUNAKAR DAS VS	/ / RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000086/2025
168	D-FAO/7922/2026 FAO/763/2026	M/S.NATIONAL INSURANCE CO. LTD., CUTTACK VS KUNI MOHANTY	PRAKASH KUMAR MOHANTY VS	/ / COMMISSIONER FOR EMPLOYEES COMPENSATION EC/0000078/2011
169	D-FAO/24452/2026 FAO/764/2026	G.M.,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., CHENNAI VS RINKU DEVI	GIRIJA PRASAD DUTTA VS	/ / COMNR. FOR EMPLOYEES COMPENSATION EC/0000021/2014
170	D-FAO/27448/2026 FAO/765/2026	PIR MANSOOR BABA VS	MOHAMMED RIAZ VS	/ / PRESIDING OFFICER,WAQF TRIBUNAL

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171	D-FAO/28271/2026 FAO/766/2026	ODISHA BOARD OF WAQF,CUTTACK GOPAL CHANDRA BISOI VS UNION OF INDIA	KARUNAKAR DAS VS	WT(O)/0000015/2015 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000045/2025
172	D-FAO/28639/2026 FAO/767/2026	TARA KERKETTA VS UNION OF INDIA	SATYABAN SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Oa/0000053/2025
173	D-FAO/28642/2026 FAO/768/2026	ABDUL MAJJI VS UNION OF INDIA	SATYABAN SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Oa/0000205/2024
174	D-FAO/28603/2026 FAO/769/2026	SUDHAKAR NAYAK VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000191/2016
175	D-FAO/28641/2026 FAO/770/2026	BASANTI PALEI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000079/2025
176	D-FAO/28924/2026 FAO/771/2026	DR. INDIRA SAMANTARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000147/2021
177	D-LAA/28404/2026 LAA/78/2026	SPL. LAND ACQUISITION OFFICER OF ANANDPUR BARRAGE PROJECT,KEONJHAR VS DEEPAK KUMAR NAYAK	GYANALOKA MOHANTY, S.C VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000102/2022
178	D-MACA/16120/2026 MACA/604/2026	THE LEGAL MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS LAXMI PRADHAN	NEELAM LI KHAN VS	// A.D.J.,ASKA(Ganjam) Mac/0000057/2020
179	D-MACA/20627/2026 MACA/605/2026	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,ANGUL VS SOBHAGINI MISHRA	RAMESH CHANDRA SAHOO VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000019/2019
180	D-MACA/24396/2026 MACA/606/2026	THE ORENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS RABINDRA DASH	GIRIJA PRASAD DUTTA VS	// IST MACT, PURI(Puri) Mac/0000316/2014
181	D-MACA/24392/2026 MACA/607/2026	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD.,BALASORE VS JHILI RANI MALLICK	GIRIJA PRASAD DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000274/2023

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182	D-MACA/24608/2026 MACA/608/2026	D.M., NEW INDIA ASSURANCE CO. LTD., GANJAM VS KUNTULA MAHARANA	SATYA SUNDAR KANUNGO VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000133/2022
183	D-MACA/25455/2026 MACA/609/2026	THE MANAGER(LEGAL), T.P.CELL, M/S. NEW INDIA ASSURANCE CO.,CUTTACK VS MAMALI SATAPATHY @ PATI	SUDEEP KUMAR SARANGI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000091/2024
184	D-MACA/25420/2026 MACA/610/2026	THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS NALINI SAMAL	MAHITOSH SINHA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000936/2022
185	D-MACA/26898/2026 MACA/611/2026	ORIENTAL INSURANCE CO. LTD, BHUBANESWAR VS PUSPALATA PANDA	RIMJHIMBALA PATI VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000282/2016
186	D-MACA/26617/2026 MACA/612/2026	THE NEW INDIA ASSURANCE COMPANY LTD., BHUBANESWAR VS BANDITA RANI RATH	ADAM ALI KHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000218/2015
187	D-MACA/27068/2026 MACA/613/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS SAROJ KUMAR PATNAIK	JAYASANKAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000172/2019
188	D-MACA/27516/2026 MACA/614/2026	DIVISIONAL MANAGER LEGAL ,TATA AIG GENERAL INSURANCE CO.LTD , BHUBANESWAR VS HALADHARA SAHU	NEELKANTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000045/2024
189	D-MACA/36453/2025 MACA/615/2026	B.RAMANAI AH VS MANJUNITA SABAR	PRASANNA KUMAR MISHRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000853/2018
190	D-MACA/28158/2026 MACA/616/2026	BABAJI JENA VS RAMACHANDRA NAYAK	JAYADEBA BEHERA VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA Mac/0000004/2019
191	D-MACA/24742/2026 MACA/617/2026	PRAMILA BEHERA VS MANAGING DIRECTOR, NORTHERN CARGO SERVICE, JAJPUR	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000185/2019
192	D-MACA/24777/2026 MACA/618/2026	HAREKRUSHNA BEHERA VS MANAGING DIRECTOR, NORTHEN CARGO SERVICE, JAJPUR	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000185/2019
193	D-MATA/21061/2026	JAWAHARLAL NAYAK	IN PERSON	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/220/2026	VS SOUBHAGINI BISOI	VS	JUDGE FAMILY COURT,BHUBANESWAR CP/0000171/2016
194	D-MSA/28457/2026 MSA/32/2026	M/S. HI TECH ESTATE AND PROMOTERS PVT LTD.,BHUBANESWAR VS T.V JAGANNATH RAO	ABHISHEK DASH VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000158/2024
195	D-MSA/28458/2026 MSA/33/2026	M/S. HI-TECH ESTATES AND PROMOTERS PVT.LTD.,BBSR VS SABYASACHI PADHI	ABHISHEK DASH VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000157/2024
196	D-OTAPL/21804/2026 OTAPL/16/2026	COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL EXCISE ROURKELA COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL EXCISE ROURKELA VS M/S VEDANTA LIMITED, JHARSUGUDA	SRINIVAS MOHAPATRA (SR. STANDING COUNSEL) VS	// ()
197	D-RPFAM/28215/2026 RPFAM/167/2026	REENA RANA VS RAJENDRA RANA	AMULYA RATNA PANDA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000017/2026
198	D-RPFAM/25229/2026 RPFAM/168/2026	DIPTI RANJAN SAHOO VS SUSAMA BEHERA	RAMDAS ACHARY VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000233/2022
199	D-RPFAM/28315/2026 RPFAM/169/2026	ITISMITA SAHOO VS ABHIJIT SAHOO	OM SWARUP VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000248/2022
200	D-RSA/26272/2026 RSA/316/2026	SASIMANI MOHAPATRA VS SUSILA MOHAPATRA	ASHOK KUMAR MOHAPATRA VS	// 1ST A.D.J., PURI(Puri) RFA/0000001/2021
201	D-RSA/26418/2026 RSA/317/2026	NANDADULAL SAMANTA SINGHAR VS HEMANTA KUMAR PANIGRAHI	BHAWANI SANKAR PANIGRAHI VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000026/2018
202	D-RVWPET/27389/2026 RVWPET/153/2026	SATYAVRATA PANDA VS PROF. SANJAY KUMAR NAYAK, VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK	ADV VS	// ()
203	D-SAO/21351/2026 SAO/20/2026	NIRANJAN KHUNTIA VS AJAY KUMAR KHUNTIA	AMIT PRASAD BOSE VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000034/2016
204	D-TRP(C)/23476/2026 TRP(C)/195/2026	BIDULATA PRUSTY VS	SOUBHAGYA SWAIN VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin

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205	D-WA/27024/2026 WA/866/2026	THE MANAGER LEGAL , M/S -SBI GENERAL INSURANCE CO.LTD., BHUBANESWAR DAMAYANTI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	EXECUTION CASE/0000095/2026 // 0 //
206	D-WP(C)/27050/2026 WP(C)/19896/2026	SUKANTA BISWAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
207	D-WP(C)/26625/2026 WP(C)/19897/2026	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
208	D-WP(C)/28511/2026 WP(C)/19898/2026	M/S PRADEEP MULTIPLEX PVT. LTD., CUTTACK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
209	D-WP(C)/26990/2026 WP(C)/19899/2026	BAPI SAHU VS STATE OF ODISHA	BADRI VISHAL PRIYADARSHAN VS	// 0 //
210	D-WP(C)/23261/2026 WP(C)/19900/2026	SIMHADRI SATYANARAYANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
211	D-WP(C)/27214/2026 WP(C)/19901/2026	ZUBIN BAL @ JUBIN BAL VS STATE OF ODISHA	SIBASIS SAMANTARY VS	// 0 //
212	D-WP(C)/28335/2026 WP(C)/19902/2026	SAMIR RANJAN PATEL VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
213	D-WP(C)/28862/2026 WP(C)/19903/2026	NITEI MANAHIRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
214	D-WP(C)/28357/2026 WP(C)/19904/2026	HARAPRIYA PATEL VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
215	D-WP(C)/28358/2026 WP(C)/19905/2026	SALIL RANJAN PATEL VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/27517/2026 WP(C)/19906/2026	NILAI PRADHANI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
217	D-WP(C)/28393/2026 WP(C)/19907/2026	JALADHAR SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
218	D-WP(C)/28446/2026 WP(C)/19908/2026	NITYANANDA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
219	D-WP(C)/27675/2026 WP(C)/19909/2026	NIRMAL CHANDRA BISWAL VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
220	D-WP(C)/28447/2026 WP(C)/19910/2026	ARUN KUMAR CHAND VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
221	D-WP(C)/28449/2026 WP(C)/19911/2026	RAMA RANJAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
222	D-WP(C)/27800/2026 WP(C)/19912/2026	HADIBANDHU PUTY VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
223	D-WP(C)/22188/2026 WP(C)/19913/2026	PRATAP KUMAR SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
224	D-WP(C)/23276/2026 WP(C)/19914/2026	GUDLA RAMESH KUMAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
225	D-WP(C)/23265/2026 WP(C)/19915/2026	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
226	D-WP(C)/27849/2026 WP(C)/19916/2026	MUDILI MAHESH VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
227	D-WP(C)/22914/2026	BIKASH KUMAR SAHU	LALIT MOHAN MANGARAJ	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19917/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/26595/2026	N.TRINATH DAS	PADMANAVA JENA	//
	WP(C)/19918/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/27797/2026	SHANTANU KUMAR BEHERA	DEEPAK KUMAR PANI	//
	WP(C)/19919/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/24762/2026	THE MANAGING COMMITTEE OF BARADA BADALPUR HIGH SCHOOL, PURI	TAPAN KUMAR BISWAL	//
	WP(C)/19920/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/27852/2026	SANGEETA AGARWAL	SHASHI BHUSAN JENA	//
	WP(C)/19921/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/27893/2026	DRAUPADI CHANDAN	NIRANJAN LENKA	//
	WP(C)/19922/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/27758/2026	MANORANJAN CHAND	DHANANJAYA MUND	//
	WP(C)/19923/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/28450/2026	DHIRENDRA CHAND	PRAVASH CHANDRA JENA	//
	WP(C)/19924/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/20033/2026	MANORAMA NAYAK	SUDEEP KUMAR SARANGI	//
	WP(C)/19925/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/27856/2026	GOPAL CHANDRA ROUT	SHASHI BHUSAN JENA	//
	WP(C)/19926/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/28731/2026	BALASORE COLLEGE OF NURSING, BALASORE	PARSURAM DAS	//
	WP(C)/19927/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/28001/2026	M/S DEBAJYOTI MILLENNIUM PRIVATE LIMITED	BYOMAKESH TRIPATHY	//
	WP(C)/19928/2026	VS	VS	0

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239	D-WP(C)/27821/2026 WP(C)/19929/2026	STATE OF ODISHA SANKARSAN SATAPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
240	D-WP(C)/28738/2026 WP(C)/19930/2026	STATE OF ODISHA ZENITH SCHOOL OF NURSING, BARGARH VS	PARSURAM DAS VS	// // 0
241	D-WP(C)/28004/2026 WP(C)/19931/2026	STATE OF ODISHA BRAJA SUNDAR PANI VS	ACHYUTANANDA PATTANAIK VS	// // 0
242	D-WP(C)/27846/2026 WP(C)/19932/2026	STATE OF ODISHA SITAKANTA PRADHAN VS	PRAFULLA KUMAR RATH VS	// // 0
243	D-WP(C)/28005/2026 WP(C)/19933/2026	STATE OF ODISHA BRAJA SUNDAR PANI VS	ACHYUTANANDA PATTANAIK VS	// // 0
244	D-WP(C)/28008/2026 WP(C)/19934/2026	STATE OF ODISHA DOLA GOBINDA BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
245	D-WP(C)/28034/2026 WP(C)/19935/2026	STATE OF ODISHA SEBATI BEHERA VS	NIRANJAN PANDA VS	// // 0
246	D-WP(C)/28707/2026 WP(C)/19936/2026	STATE OF ODISHA TIBURAM TANGULU VS	AMIYA KUMAR CHHATOI VS	// // 0
247	D-WP(C)/28102/2026 WP(C)/19937/2026	STATE OF ODISHA SUBASH CHANDRA BISWAL VS	MANORANJAN PADHI VS	// // 0
248	D-WP(C)/28051/2026 WP(C)/19938/2026	STATE OF ODISHA AJIT KUMAR SAHOO VS	DEEPAK KUMAR SAHOO VS	// // 0
249	D-WP(C)/28103/2026 WP(C)/19939/2026	STATE OF ODISHA SADASIV PRADHAN VS	RANJAN KUMAR ROUT VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/28209/2026 WP(C)/19940/2026	SURENDRA KUMAR MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/27444/2026 WP(C)/19941/2026	BIKASH CHANDRA DAS VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	// 0 //
252	D-WP(C)/28213/2026 WP(C)/19942/2026	NAKULA CHARAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
253	D-WP(C)/28052/2026 WP(C)/19943/2026	AJIT KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //
254	D-WP(C)/28106/2026 WP(C)/19944/2026	PYARIMOHAN BISWAL VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
255	D-WP(C)/28919/2026 WP(C)/19945/2026	JASMINI SUBHADARSHINI SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
256	D-WP(C)/24699/2026 WP(C)/19946/2026	BISHIKESAN ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
257	D-WP(C)/27674/2026 WP(C)/19947/2026	JAYARANJAN JENA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
258	D-WP(C)/28111/2026 WP(C)/19948/2026	PRAVAT KISHORE ROUT VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
259	D-WP(C)/25527/2026 WP(C)/19949/2026	M/S BIZZARE ISPAT PRIVATE LIMITED, KHORDHA VS THE PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX AND CENTRAL EXCISE, BHUBANESWAR	SHARWAN KUMAR JHA VS	// 0 //
260	D-WP(C)/27676/2026 WP(C)/19950/2026	DEBASISH MOHANTY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
261	D-WP(C)/16694/2026	JYOTSNAMAYEE BARIK	SUBHADUTTA ROUTRAY	//

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	WP(C)/19951/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/29004/2026 WP(C)/19952/2026	DEEPAK KUMAR MUNDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
263	D-WP(C)/29005/2026 WP(C)/19953/2026	KHIRENDRA KUMAR SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
264	D-WP(C)/18205/2026 WP(C)/19954/2026	PRAMOD KUMAR JENA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
265	D-WP(C)/27687/2026 WP(C)/19955/2026	SARA SAHAB VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	// 0 //
266	D-WP(C)/28713/2026 WP(C)/19956/2026	KRUTIBAS NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
267	D-WP(C)/29006/2026 WP(C)/19957/2026	AJOY KUMAR SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
268	D-WP(C)/25997/2026 WP(C)/19958/2026	RAJENDRA HARIJAN VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
269	D-WP(C)/29008/2026 WP(C)/19959/2026	BHIMSEN MOHANTA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
270	D-WP(C)/27706/2026 WP(C)/19960/2026	MEET NALIN MEHTA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
271	D-WP(C)/29014/2026 WP(C)/19961/2026	BIKASH KUMAR BARIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
272	D-WP(C)/26676/2026 WP(C)/19962/2026	KHOKAN KUMAR MANDAL VS	SANJAY KUMAR PATRA VS	// 0

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273	D-WP(C)/27204/2026 WP(C)/19963/2026	STATE OF ODISHA PARESH KUMAR PANDA VS	PRASANTA KUMAR JOSHI VS	// // 0
274	D-WP(C)/24424/2026 WP(C)/19964/2026	STATE OF ODISHA SUSHIL NAYAK VS	KAILASH CH. SATAPATHY VS	// // 0
275	D-WP(C)/28719/2026 WP(C)/19965/2026	THE MANAGEMENT OF ORISSA SPONGE IRON AND STEEL LTD.,BHUBANESWAR CHANDRA SEKHAR PADHY VS	AMIYA KUMAR CHHATOI VS	// // 0
276	D-WP(C)/24439/2026 WP(C)/19966/2026	STATE OF ODISHA HOED KHAN VS	KAILASH CH. SATAPATHY VS	// // 0
277	D-WP(C)/27775/2026 WP(C)/19967/2026	THE MANAGEMENT OF ORISSA SPONGE IRON AND STEEL LTD., BHUBANESWAR PRAKASH CHANDRA SAHU VS	BHUBANESWAR DASH VS	// // 0
278	D-WP(C)/27778/2026 WP(C)/19968/2026	STATE OF ODISHA DEBENDRA NATH BEHERA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
279	D-WP(C)/25006/2026 WP(C)/19969/2026	STATE OF ODISHA RENUBALA SWAIN VS	SOUMYA JYOTI BISWAL VS	// // 0
280	D-WP(C)/28729/2026 WP(C)/19970/2026	STATE OF ODISHA DHIRENDRA KUMAR DASH VS	ALOK KUMAR PANDA VS	// // 0
281	D-WP(C)/27887/2026 WP(C)/19971/2026	STATE OF ODISHA SUBODH KUMAR PATI VS	PRATIK DASH VS	// // 0
282	D-WP(C)/24944/2026 WP(C)/19972/2026	STATE OF ODISHA GEETANJALI SATAPATHY VS	PRABHAKAR SABAT VS	// // 0
283	D-WP(C)/27975/2026 WP(C)/19973/2026	STATE OF ODISHA SHIBA KUMAR SETHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/26290/2026 WP(C)/19974/2026	BIJAY KUMAR MISHRA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
285	D-WP(C)/28061/2026 WP(C)/19975/2026	BENUMADHAB MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
286	D-WP(C)/26759/2026 WP(C)/19976/2026	ANADI CHARAN NANDA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// 0 //
287	D-WP(C)/28489/2026 WP(C)/19977/2026	RANJAN KUMAR SHARMA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
288	D-WP(C)/27642/2026 WP(C)/19978/2026	SACHIN SINGH VS UNION OF INDIA	CHINMOY PATRA VS	// 0 //
289	D-WP(C)/28190/2026 WP(C)/19979/2026	SWAGATIKA BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
290	D-WP(C)/27660/2026 WP(C)/19980/2026	PRADEEP KUMAR BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
291	D-WP(C)/27673/2026 WP(C)/19981/2026	KESHAB CHANDRA PARIDA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
292	D-WP(C)/28916/2026 WP(C)/19982/2026	M/S.NETA SECURITY SERVICE PVT.LTD., BHUBANESWAR VS COLLECTOR AND DISTRICT MAGISTRATE-CUM-CHAIRMAN ABS AND MBS SCHEME, JAGATISNGHPUR	SOUMYA RANJAN MOHANTY VS	// 0 //
293	D-WP(C)/28114/2026 WP(C)/19983/2026	BISHNU CHARAN PRADHAN VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
294	D-WP(C)/29314/2026 WP(C)/19984/2026	SAROJ KUMAR MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
295	D-WP(C)/29316/2026	DR. DIPTIMAYEE JENA	AVIJIT MISHRA	//

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	WP(C)/19985/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/28153/2026	MOHAN KUMAR SAHU	ASHIM KISHOR PAL	//
	WP(C)/19986/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/27641/2026	HEMANTA KUMAR PANI	SANTOSH KUMAR MAHANTY	//
	WP(C)/19987/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/26693/2026	HADI BANDHU MAHAKUD	SURYAKANTA DASH	//
	WP(C)/19988/2026	VS BIDULATA BEHERA	VS	0 //
299	D-WP(C)/28435/2026	ARATI BAG	DURGESH NARAYAN RATH	//
	WP(C)/19989/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/27218/2026	ANUP KUMAR SWAIN	MAHES DAS	//
	WP(C)/19990/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/27224/2026	BASUDEV JANA	RANJIT MOHANTY	//
	WP(C)/19991/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/28516/2026	PRIYA RANJAN SAMANTARAY	NARESH CHANDRA JENA	//
	WP(C)/19992/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/23263/2026	PRAMOD KUMAR SAHU	KRISHNA CHANDRA SAHU	//
	WP(C)/19993/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/29301/2026	MANIKYA BASKEY	MANOJA KUMAR KHUNTIA	//
	WP(C)/19994/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/29298/2026	MOHANTA SMRUTIREKHA KAILIYAR	MANOJA KUMAR KHUNTIA	//
	WP(C)/19995/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/23712/2026	SHIBA NARAYAN MISHRA	ABHILASH MISHRA	//
	WP(C)/19996/2026	VS	VS	0

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307	D-WP(C)/29294/2026 WP(C)/19997/2026	STATE OF ODISHA MANAS RANJAN SOREN VS	MANOJA KUMAR KHUNTIA VS	// // 0
308	D-WP(C)/27740/2026 WP(C)/19998/2026	STATE OF ODISHA SURYAKANTA PRADHAN VS	SURESH CHANDRA DASH VS	// // 0
309	D-WP(C)/28710/2026 WP(C)/19999/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR SUBASH CHANDRA MAHAKUD VS	NIRANJAN NAYAK VS	// // 0
310	D-WP(C)/23716/2026 WP(C)/20000/2026	STATE OF ODISHA TIKUNU MEHER VS	ABHILASH MISHRA VS	// // 0
311	D-WP(C)/29295/2026 WP(C)/20001/2026	STATE OF ODISHA BIJULI BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0
312	D-WP(C)/28180/2026 WP(C)/20002/2026	STATE OF ODISHA SK. MUNA VS	PRAVASH CHANDRA JENA VS	// // 0
313	D-WP(C)/28714/2026 WP(C)/20003/2026	STATE OF ODISHA GANESWAR DASH VS	NIRANJAN NAYAK VS	// // 0
314	D-WP(C)/28848/2026 WP(C)/20004/2026	STATE OF ODISHA SANDHYARANI ROUT VS	JYOTI RANJAN KHUNTIA VS	// // 0
315	D-WP(C)/25504/2026 WP(C)/20005/2026	STATE OF ODISHA DILLIP KUMAR SAHU VS	MIHIR KANTA RATH VS	// // 0
316	D-WP(C)/29297/2026 WP(C)/20006/2026	STATE OF ODISHA JAYASHREE BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0
317	D-WP(C)/28245/2026 WP(C)/20007/2026	STATE OF ODISHA AKSHAYA KUMAR MALLA VS	SATYANARAYAN MISHRA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/25507/2026 WP(C)/20008/2026	KSHYAMAMAYEE DAS VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
319	D-WP(C)/27241/2026 WP(C)/20009/2026	RAJIA BEGAM VS STATE OF ODISHA	NILAMADHAB BISOI VS	// 0 //
320	D-WP(C)/29007/2026 WP(C)/20010/2026	GANESWAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
321	D-WP(C)/27287/2026 WP(C)/20011/2026	STATE OF ODISHA VS SANTOSH KUMAR MOHANTY	PRAVAKAR BEHERA, S.C (TRANSPORT) VS	// 0 //
322	D-WP(C)/25514/2026 WP(C)/20012/2026	BAIKUNTHA TARAI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
323	D-WP(C)/27882/2026 WP(C)/20013/2026	BIJAY KUMAR DAS VS STATE OF ODISHA	PRAVAT KUMAR DAS VS	// 0 //
324	D-WP(C)/29015/2026 WP(C)/20014/2026	RAJESH KUMAR BARIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
325	D-WP(C)/27731/2026 WP(C)/20015/2026	MUNMUN GHOSH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
326	D-WP(C)/28531/2026 WP(C)/20016/2026	BABULU PATEL VS SHRIRAM FINANCE LTD., NAVI MUMBAI, MAHARASTRA	SARADA DASH VS	// 0 //
327	D-WP(C)/27488/2026 WP(C)/20017/2026	HEMANTA KUMAR MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
328	D-WP(C)/28559/2026 WP(C)/20018/2026	DHRUBA CHARAN DAS VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
329	D-WP(C)/28556/2026	SOYAM PRAKASH SINGH	DEBI PRASAD DHALSAMANTA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/20019/2026	VS UNION OF INDIA	VS	0 //
330	D-WP(C)/29305/2026	SILPA PRIYADARSANI DAS	ITISHREE TRIPATHY	//
	WP(C)/20020/2026	VS UNION OF INDIA	VS	0 //
331	D-WP(C)/28270/2026	PABITRA MOHAN BHUTIA	ANAND PRAKASH DAS	//
	WP(C)/20021/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/29218/2026	SCHOOL MANAGING COMMITTEE OF KUNJABIHARI UPPER PRIMARY SCHOOL, JAJ	BUKANTA KUMAR MISHRA	//
	WP(C)/20022/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/29238/2026	NIRANJAN NAYAK	GYANA RANJAN SETHI	//
	WP(C)/20023/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/27984/2026	RAJINDRA BHUE	SWETA DASH	//
	WP(C)/20024/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/29358/2026	SUSMITA PATTNAIK	MANAS RANJAN PADHI	//
	WP(C)/20025/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/28410/2026	PUSPALATA NAYAK	LALITENDU MISHRA	//
	WP(C)/20026/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/29203/2026	ASIMA MOHAPATRA	JITENDRA KUMAR MISHRA (2)	//
	WP(C)/20027/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/28643/2026	BAJRANG CLUB, DHENKANAL	PRANAB KUMAR GHOSE	//
	WP(C)/20028/2026	VS UNION OF INDIA	VS	0 //
339	D-WP(C)/27980/2026	SANJIB KUMAR MAJHI	SWETA DASH	//
	WP(C)/20029/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/29332/2026	M/S CROCHET INDUSTRIES PVT. LTD., GANJAM	UMA CHARAN MISHRA	//
	WP(C)/20030/2026	VS	VS	0

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341	D-WP(C)/29343/2026 WP(C)/20031/2026	UCO BANK, BHUBANESWAR, KHURDA SUBRAT KUMAR MISHRA VS STATE OF ODISHA	RAMANATH ACHARYA VS	// // 0 //
342	D-WP(C)/15140/2026 WP(C)/20032/2026	PRADEEP KUMAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
343	D-WP(C)/27536/2026 WP(C)/20033/2026	M/S 786 JEWELLERS VS COMMISSIONER CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
344	D-WP(C)/28607/2026 WP(C)/20034/2026	BABA PRASAD MAHARANA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
345	D-WP(C)/29296/2026 WP(C)/20035/2026	ASIM KUMAR DEBATA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
346	D-WP(C)/23571/2026 WP(C)/20036/2026	SIDHESWAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
347	D-WP(C)/28951/2026 WP(C)/20037/2026	COMMANDO INDUSTRIAL SECURITY FORCE, JHARKHAND VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
348	D-WP(C)/28984/2026 WP(C)/20038/2026	PADAMPUR PUBLIC SCHOOL, PADAMPUR, BALANGIR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
349	D-WP(C)/23487/2026 WP(C)/20039/2026	M/S.BIRENDRA KUMAR NAYAK, NABARANGAPUR VS THE COMMISSIONER OF CT AND GST, CUTTACK	PADMALAYA MOHAPATRA VS	// 0 //
350	D-WP(C)/28865/2026 WP(C)/20040/2026	SAKTI PRASAD MISHRA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
351	D-WP(C)/28021/2026 WP(C)/20041/2026	SUDHAKAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //

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352	D-WP(C)/28801/2026 WP(C)/20042/2026	BANSIDHAR SAHU VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
353	D-WP(C)/29337/2026 WP(C)/20043/2026	SJ ENVIRONMENTAL SOLUTIONS PVT LTD, CUTTACK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	ABHISHEK DASH VS	// 0 //
354	D-WP(C)/20981/2026 WP(C)/20044/2026	TELURAM SHARMA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
355	D-WP(C)/26936/2026 WP(C)/20045/2026	GHANASHYAM MISHRA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
356	D-WP(C)/27712/2026 WP(C)/20046/2026	MAMATA KARMI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
357	D-WP(C)/28817/2026 WP(C)/20047/2026	SUDHASINDHU PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
358	D-WP(C)/27845/2026 WP(C)/20048/2026	HEMANTA DALAPATI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
359	D-WP(C)/28171/2026 WP(C)/20049/2026	HARBINDER KAUR VS STATE TRANSPORT AUTHORITY, CUTTACK	MALAYA KUMAR MISHRA VS	// 0 //
360	D-ABLAPL/15052/2026 ABLAPL/7485/2026	PRASANTA @ SUSANTA BERIHA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	BOUDH /230 /2026 0 //
361	D-ABLAPL/15885/2026 ABLAPL/7486/2026	BISWAJIT PANDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	KUAKHIA /169 /2019 0 //
362	D-ABLAPL/18747/2026 ABLAPL/7487/2026	KESAB KHILLAR VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	SUKINDA /90 /2026 0 //
363	D-ABLAPL/16126/2026	SANATAN PARIHARI @ SANATAN PADIHARI	SIVA SANKAR CHAINI	NAIKANI-DIHI /138 /2026

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	ABLAPL/7488/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/18751/2026 ABLAPL/7489/2026	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	DHARMASALA /24 /2026 () //
365	D-ABLAPL/18862/2026 ABLAPL/7490/2026	JYOTI MALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KENDRAPARA SADAR /64 /2025 () //
366	D-ABLAPL/18759/2026 ABLAPL/7491/2026	BULURAJ BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	CHANDRABHAGA MARINE /24 /2026 () //
367	D-ABLAPL/16515/2026 ABLAPL/7492/2026	HIMANSU HARICHANDAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /119 /2026 () //
368	D-ABLAPL/18792/2026 ABLAPL/7493/2026	SUNIL KUMAR NAYAK @ SUNIL NAHAK @ SULTAN VS STATE OF ODISHA	SUJIT KUMAR PATNAİK VS	K.NUAGAON /264 /2025 () //
369	D-ABLAPL/18796/2026 ABLAPL/7494/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /249 /2026 () //
370	D-ABLAPL/18441/2026 ABLAPL/7495/2026	NIRMAL BARIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	PIPLI /384 /2026 () //
371	D-ABLAPL/18798/2026 ABLAPL/7496/2026	CHAPALA DASH VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	HINDOL /181 /2026 () //
372	D-ABLAPL/16836/2026 ABLAPL/7497/2026	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /240 /2017 () //
373	D-ABLAPL/18822/2026 ABLAPL/7498/2026	GHATA @ SUKANTA ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JAKHAPURA /108 /2026 () //
374	D-ABLAPL/16839/2026 ABLAPL/7499/2026	MAMATA BARIK VS	RAKESH KUMAR MALLICK VS	// ()

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375	D-ABLAPL/18856/2026 ABLAPL/7500/2026	STATE OF ODISHA JAYADEVA MOHAPATRA @ JAYADEV MOHAPATRA VS	SATYABRATA DASH VS	// BADAGODA P.S. /417 /2026 ()
376	D-ABLAPL/18979/2026 ABLAPL/7501/2026	STATE OF ODISHA DOLAGOBINDA BEHERA VS	RAMAKANTA PRADHAN VS	// BADSahi /427 /2025 ()
377	D-ABLAPL/18864/2026 ABLAPL/7502/2026	STATE OF ODISHA PRUTHIRAJ PRADHAN VS	ASISH MISHRA VS	// CHHENDIPADA /163 /2026 ()
378	D-ABLAPL/18817/2026 ABLAPL/7503/2026	STATE OF ODISHA SAHAJUDDIN KHAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /142 /2026 ()
379	D-ABLAPL/17038/2026 ABLAPL/7504/2026	STATE OF ODISHA SUDHANSHU SHEKHAR ROUT VS	BINAYAK MOHAPATRA VS	// DHARMASALA /214 /2026 ()
380	D-ABLAPL/18820/2026 ABLAPL/7505/2026	STATE OF ODISHA KARTIKESWAR ROUT @ BUNTY VS	KULDEEP MOHANTY VS	// LAXMISAGAR P.S. /443 /2026 ()
381	D-ABLAPL/18049/2026 ABLAPL/7506/2026	STATE OF ODISHA JANMEJAYA SAHANI VS	RESHMA BEHERA VS	// BARI RAMCHANDRAPUR /201 /2026 ()
382	D-ABLAPL/17981/2026 ABLAPL/7507/2026	STATE OF ODISHA MANOJ KUMAR SUNANI @ MANOJ SUNANI VS	TUSAR KUMAR MISHRA VS	// BIRMITRAPUR /509 /2025 ()
383	D-ABLAPL/18824/2026 ABLAPL/7508/2026	STATE OF ODISHA SAMBHU @ SOURAV MALLIK VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /293 /2026 ()
384	D-ABLAPL/18067/2026 ABLAPL/7509/2026	STATE OF ODISHA LABA PANDA @ LABA CHARAN PANDA VS	SATYA NARAYAN MISHRA 4 VS	// BHAWANIPATNA TOWN /240 /2026 ()
385	D-ABLAPL/18220/2026 ABLAPL/7510/2026	STATE OF ODISHA AMIT KUMAR DEEP @ DIP VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /75 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/18828/2026 ABLAPL/7511/2026	MANARANJAN PANDA @ BABAN PANDA VS UNION OF INDIA	MD. GOLAM MADANI VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0000040/2026
387	D-ABLAPL/18316/2026 ABLAPL/7512/2026	SK LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /161 /2025 () //
388	D-ABLAPL/18319/2026 ABLAPL/7513/2026	SK LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /302 /2025 () //
389	D-ABLAPL/17129/2026 ABLAPL/7514/2026	NIRAKAR BHUYAN VS STATE OF ODISHA	SACHIKANTA DASH VS	ITAMATI /2 /2026 () //
390	D-ABLAPL/19078/2026 ABLAPL/7515/2026	SUBODH SWAIN VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /147 /2026 () //
391	D-ABLAPL/18833/2026 ABLAPL/7516/2026	DEBA PRASAD PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /202 /2026 () //
392	D-ABLAPL/18982/2026 ABLAPL/7517/2026	RAJIBILOCHAN PATEL VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	/ /0 () //
393	D-ABLAPL/18875/2026 ABLAPL/7518/2026	ASGAR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	TARBHA /161 /2026 () //
394	D-ABLAPL/18991/2026 ABLAPL/7519/2026	SUSHMITA PATEL VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	/ /0 () //
395	D-ABLAPL/18886/2026 ABLAPL/7520/2026	MANISH GARUD VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /123 /2026 () //
396	D-ABLAPL/18819/2026 ABLAPL/7521/2026	TURANTA DALAPATI @ CHINGA @ TURANTA DALAI VS STATE OF ODISHA	AMITAV TRIPATHY VS	K.NUAGAON /270 /2025 () //
397	D-ABLAPL/17542/2026	RAMESH CHANDRA JENA	RASHMI RANJAN MISHRA	NUAGAON /78 /2026

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	ABLAPL/7522/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/19248/2026 ABLAPL/7523/2026	AYUSH MUGRI VS STATE OF ODISHA	ANITA SAHOO VS	PUINTALA /15 /2026 () //
399	D-ABLAPL/18914/2026 ABLAPL/7524/2026	DUSMANTA GOCHHAYAT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JARAPADA /265 /2026 () //
400	D-ABLAPL/18974/2026 ABLAPL/7525/2026	SATYA NAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /217 /2026 () //
401	D-ABLAPL/18994/2026 ABLAPL/7526/2026	NIBEDITA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK RURAL /392 /2026 () //
402	D-ABLAPL/18928/2026 ABLAPL/7527/2026	JAGU @ JAGDISH SAKYA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /623 /2026 () //
403	D-ABLAPL/18997/2026 ABLAPL/7528/2026	KALIA BEHERA @ KALANDI CHARAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	SABARANG /22 /2026 () //
404	D-ABLAPL/19019/2026 ABLAPL/7529/2026	MOHAMMAD @ MD SAFAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /85 /2026 () //
405	D-ABLAPL/19000/2026 ABLAPL/7530/2026	SUKANTA @ UTKAL BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	SABARANG /22 /2026 () //
406	D-ABLAPL/18764/2026 ABLAPL/7531/2026	SURI SAHOO @ GURI SAHOO VS STATE OF ODISHA	DEBASISH PATNAIK VS	BYREE /159 /2026 () //
407	D-ABLAPL/18767/2026 ABLAPL/7532/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	DEBASISH PATNAIK VS	BYREE /159 /2026 () //
408	D-ABLAPL/18802/2026 ABLAPL/7533/2026	HEMANT DEY @ HEMANTA KUMAR DEY VS	PRAVASH CHANDRA JENA VS	RAIBANIA /31 /2025 ()

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409	D-ABLAPL/18807/2026 ABLAPL/7534/2026	STATE OF ODISHA TULASI @ RANJITA JENA VS	SURENDRA PRASAD BARIK VS	// BASUDEVPUR /326 /2026 ()
410	D-ABLAPL/19131/2026 ABLAPL/7535/2026	STATE OF ODISHA CHINMAYA RANJAN SAHOO VS	DIPANKAR ACHARYA VS	// PARLAKHEMUNDI /257 /2025 ()
411	D-ABLAPL/18816/2026 ABLAPL/7536/2026	STATE OF ODISHA TAHASIL DEEPA @ TAHASIL DEEP VS	SK. ZAFARULLA VS	// KANTAMAL /149 /2026 ()
412	D-ABLAPL/19242/2026 ABLAPL/7537/2026	STATE OF ODISHA TIPU SETH @ SUGYAN KUMAR SETHA VS	SITIKANT MISHRA VS	// BANGRIPOSI /270 /2024 ()
413	D-ABLAPL/18983/2026 ABLAPL/7538/2026	STATE OF ODISHA SAUMENDRA DALAI @ SOUMENDRA DALAI VS	RAJ KUMAR ROUT VS	// PATKURA /139 /2026 ()
414	D-ABLAPL/18808/2026 ABLAPL/7539/2026	STATE OF ODISHA SK. AMRESH BUX VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /142 /2026 ()
415	D-ABLAPL/18385/2026 ABLAPL/7540/2026	STATE OF ODISHA MOTI @ KAMALUDDIN KHAN VS	MOHAMMED RIAZ VS	// NISCHINTAKOILI /219 /2026 ()
416	D-ABLAPL/18896/2026 ABLAPL/7541/2026	STATE OF ODISHA BHABANI SHANKAR BARIK @ KEDA VS	AMITAV TRIPATHY VS	// DUNGURIPALI /115 /2026 ()
417	D-ABLAPL/18812/2026 ABLAPL/7542/2026	STATE OF ODISHA BALARAM MUKHI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /466 /2025 ()
418	D-ABLAPL/17553/2026 ABLAPL/7543/2026	STATE OF ODISHA SUSHANTA KUMAR BEHERA @ BABULI @ SUSHANTA VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /154 /2026 ()
419	D-ABLAPL/18814/2026 ABLAPL/7544/2026	STATE OF ODISHA BIKASH PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// BANAPUR P.S. /216 /2026 () //

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420	D-ABLAPL/18543/2026 ABLAPL/7545/2026	SATRUGHNA BEHERA VS STATE OF ODISHA	BIJAY JENA VS	BALIANTA P.S. /295 /2026 () //
421	D-ABLAPL/19008/2026 ABLAPL/7546/2026	SMRUTIRANJAN SETHY VS STATE OF ODISHA(EOW)	MALLICK BEBRAT SMRUTIRANJAN VS	EOW,BHUBANESWAR /8 /2026 () //
422	D-ABLAPL/19010/2026 ABLAPL/7547/2026	BIJAY DAS VS STATE OF ODISHA	GURU PRASAD BEHERA VS	REMUNA /32 /2026 () //
423	D-ABLAPL/19012/2026 ABLAPL/7548/2026	SK RAHIM @ SURAJ VS STATE OF ODISHA	MANASI SETHI VS	LALBAG /139 /2026 () //
424	D-ABLAPL/19022/2026 ABLAPL/7549/2026	MD.ATIKULLA @ GABBAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /175 /2026 () //
425	D-ABLAPL/18960/2026 ABLAPL/7550/2026	BHAGBAN CHALLAN @ BHAGABAN CHALAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	PADWA /42 /2026 () //
426	D-ABLAPL/18842/2026 ABLAPL/7551/2026	RAJENDRA KUMAR SAHOO @ RAJENDRA SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KUJANGA /154 /2026 () //
427	D-ABLAPL/18186/2026 ABLAPL/7552/2026	RAMA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARAMBA /226 /2026 () //